

have already been selected for appointment. I would like to assure the hon. Member that we shall do whatever is possible to see to it that at least one person from these families does get employment in the Bokaro Steel Plant or in its subsidiary.

As far as the enquiries go, I myself have looked into the matter. It is a 4-page enquiry report on different accidents. If the hon. Member wants, I can send him the whole detailed report. But if you want that I should just read out all the details on the floor of the House, it will take at least 10 minutes.

SHRI A. K. ROY: I asked about the number of workers died not the employees.

I would like to enlighten the hon. Minister that already employment has been given. He is not to look into that. But he is only to look into the matter as to who are the persons responsible for such ugly accidents which I personally saw and I would request him to inventivate and the persons responsible should be brought to book. Our State people die in harness in the Bokaro Steel Plant. Out of 10 persons who died in the accident, 5 persons are our State people who died in the accident. That comes to 50 per cent. There is a strong feeling that the safety aspect is neglected in the Bokaro Steel Plant. In view of that, I would like to know whether the hon. Minister will take some effective steps to augment safety measures and whether, as in collieries they have set up safety directorates, similarly, safety directorates will be set up in the Bokaro Steel Plant and officers are made responsible in the matter of safety aspect. I want to know whether he will take effective concrete steps in this regard.

SHRI NARAYAN DATT TIWARI: I myself looked into this particular aspect when I went to Bokaro. There is a full-fledged safety engineering

unit in the Bokaro Steel Plant. There is a 2-tier safety committee which is functioning. At the apex level, there is a Central Safety Committee consisting of senior executives and workers' representatives. At the lower level also, there are safety committees in different operational departments, shops and mills. In each Plant, including the Bokaro Steel Plant, specific areas of hazardous operation which may lead to operational accidents have also been identified. Also, the steps have been taken to provide more of safety education and accident prevention measures. The safety awards have also been instituted. Additional safety measures which we have now taken are that newly recruited persons, before being put on the job, are exposed to safety measures. There is induction of training to workers on shop floors and they are being trained for various operational jobs in batches. The recommendations of the enquiry committees into fatal accidents are implemented. Before taking up any jobs which are likely to involve hazards, the required rules are being made and followed strictly.

All these measures have been taken.

The Hon. Member has said that he has personally investigated into many matters. I will be thankful if he sends me any report that he has made out. Then I will look into it also.

SHRI A. K. ROY: Mr. Mukherjee asked for the report. I submitted him a report--to Mr. Pranab Mukherjee--on a special request.

Project Report Re: Daitari Steel Plant

*340. SHRI NITYANANDA MISRA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether detailed project report for the Daitari Steel Plant has been prepared;

(b) if so, the financial arrangement made for the plant from internal sources and loans from abroad;

(c) whether it is proposed to make provision for the steel project in the Sixth Five Year Plan; and

(d) by what time the Daitari Steel Plant project will commence work?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI-MATI RAM DULARI SINHA): (a) Detailed Project Report is under preparation and expected to be ready by March, 1983.

(b) Suitable financial arrangements for financing this project are being worked out.

(c) The Sixth Five Year Plan has a provision of Rs. 50 crores for this project.

(d) Preliminary work like land acquisition, soil testing, ore testing etc. is already in progress.

SHRI NITYANANDA MISRA: The Minister of Steel and Mines, Dr. Chanana made a statement on the floor of the House on 16th March, 1982, and enumerated the reasons and the justifications for the shifting of the Steel Plant from Paradip to Daitari and also categorically assured the Hon. Members of the House that the shifting of the Plant will not result in any change in the time-schedule for the construction of the Steel Plant.

I would like to know from the Hon. Minister whether the Ministry of Steel will adhere to this assurance and expedite the preparation of the DPR making necessary financial arrangements and commence construc-

tion of the Plant so that the time-schedule for the construction of this Plant is not disturbed or altered.

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): I would like to assure the Hon. Member that we would try our level best to adhere to the schedule already announced and establishment of the Steel Plant at Daitari will be expedited. As I mentioned, the feasibility report is already there and the detailed project report is expected by March, 1983.

SHRI NITYANANDA MISRA: We know that the financial constraint for the construction of a big Steel Plant is a great bottleneck. However, the Ministry of Steel knows approximately the size of the Plant and the total volume of finance needed for the construction of this Plant.

I would like to know from the Hon. Minister if efforts will be made well in advance for making necessary financial arrangement so that the construction of the Steel Plant will not be delayed because of the constraint of the resources after the preparation of the DPR.

SHRI NARAYAN DATT TIWARI: I have already mentioned in answer to Question 340 (b) that 'Suitable financial arrangements for financing this project are being worked out.' As soon as we conceive of the different packages that are contemplated in the feasibility report and as are vouchsafed by the detailed project report, we shall have these limited global tenders and we shall have also tenders for financial packages and then we can decide upon the type of financial assistance which is suited to the conditions at Daitari and which are acceptable on the economic plan also.